

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s). 214/2024

ALL INDIA OPHTHALMOLOGICAL SOCIETY & ANR. Petitioner(s)

VERSUS

UNION OF INDIA Respondent(s)

(FOR ADMISSION)

Date : 16-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Ms. Anuradha Dutt, Adv.
Mr. Nikhil Rohatgi, Adv.
Mr. Lynn Pereira, Adv.
Ms. Suman Yadav, Adv.
Mr. Haaris Fazili, Adv.
Ms. Priyanka M P, Adv.
Mr. Avinash Singh, Adv.
Mr. Arkaprava Dasa, Adv.
Mr. Yash Mittal, Adv.
Ms. Prachi Pandey, Adv.
Mr. B.R.Menon, Adv.
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) Mr. R.Venkataramani, learned Attorney General
for India.

UPON hearing the counsel the Court made the following
O R D E R

We have heard Mr. Mukul Rohatgi, learned Senior Advocate for the petitioner and Mr. R.Venkataramani, learned Attorney General for India.

Since another petition i.e. Writ Petition (Civil) No.648/2020 is pending before another Bench (Hon'ble Mr. Justice B.R. Gavai and Hon'ble Mr. Justice Sandeep Mehta) in a similar issue.

Under these circumstances, we are of the opinion that this matter be listed before the same Bench. Let this matter be placed before Hon'ble the Chief Justice of India for appropriate orders.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)